

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 14-02-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : IA(CA)/117(CHE)2023**

**PETITION NUMBER : CP/97/CHE/2021**

**NAME OF THE APPLICANT : Nikhath Fathima**

**NAME OF THE RESPONDENT(S) : Maschmeijer Aromatics India Pvt Ltd  
& 4 Others**

**UNDER SECTION : Rule 11 & 53 of NCLT rules, 2016**  
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**ORDER**

Ld. Counsel Mr. Mohamed Asif Khan appears for the Applicant. Ld. Sr. Counsel Mr. Sankara Narayanan appears for R2 and R3. None for R4 and R5.

Counsel for the Petitioner stated that he has filed condonation application has been filed vide Diary No.472 dated 05.02.2024.

Counsel for the Respondent stated that as the 90 days period has abated they need to file a separate application before the condone delay application.

Petitioner is directed to make an application.

List the application for hearing on **03.04.2024**.

**-Sd-  
RAVICHANDRAN RAMASAMY  
Member (Technical)**

Phk

**-Sd-  
JYOTI KUMAR TRIPATHI  
Member (Judicial)**